

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 667 / Confdl./2016
II-15-7/2004

Bilaspur, dated 21 September, 2016

Registry order no. 450/Confdl./2016/II-15-7/2004 dated 07.07.2016, whereby the District Level Committee has been constituted, is amended to the extent that the words "Superintending Engineer (P.W.D) of the concerned District - Member" be read as "Superintending Engineer (P.W.D)/Executive Engineer of the concerned District - Member" with immediate effect.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 668 / Confdl./2016
II-15-7/2004

Bilaspur, dated 21 September, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
10. Private Secretary to Registrar (Vigilance/I. & E./Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
11. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information, with a request to circulate the order to all the Collector of the Districts.
12. Principal Secretary, Government of Chhattisgarh, Public Works Department, Mantralaya, Mahanadi Bhawan (Capital Complex), New Raipur for information, with a request to circulate the order to all the Superintending Engineer (P.W.D.)/Executive Engineer of the Districts.
13. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.

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14. District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur)/ Janjgir-Champa for information.
15. Additional Registrar (Admn./ D.E. & E./ S. & A. Cell/ M/Judicial), High Court of Chhattisgarh, Bilaspur for information.
16. Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
17. Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
18. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
19. Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
20. Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.)/S. & A. Cell/ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
21. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL